

Title: Introduction of the Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2002.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY): I beg to move for leave to introduce a Bill further to amend the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958."

The motion was adopted.

*SHRI ARUN JAITLEY: I introduce the Bill.***

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**Introduced with the recommendation of the President.

MR. SPEAKER: Matters under Rule 377 listed for the day be treated as laid on the Table of the House.